

(c) whether Israel has stated that they are ready to recognise Bangla Desh provided India recognises first ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) The Foreign Minister of Israel, in a speech in the Knesset (Israeli Parliament) on 23rd June 1971, strongly condemned the Pakistani military action in Bangla Desh.

(b) Many foreign governments have assured us that they are using their influence with the Government of Pakistan to stop the use of force and to seek a political solution.

(c) Government have seen press reports stating that Israel had offered military help and diplomatic recognition to the Provisional Government of Bangla Desh and that the Bangla Desh Provisional Government had not accepted the Israeli offer.

Eviction of Khawa and Sardupen Tribes of NEFA for construction of family Cantonment

*1520. **SHRI C. C. GOIINAIN :** Will the Minister of DEFENCE be pleased to state :

(a) whether the entire Khawa tribes of Sinchong village and Sardupen tribes of Kameng District of NEFA have been evicted from their villages for construction of Army Family cantonment ;

(b) if so, whether these tribes have been paid full compensation ;

(c) the total amount paid to them and to each family per acre ; and

(d) if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI JAGJIVANRAM) : (a) About 1430 acres of land including approximately 60 acres in village Sinchong, belonging to inhabitants of NEFA is held on hire in Kameng District. According to information available, the occupation of land did not involve their eviction. Land has been taken on hire.

(b) Yes, Sir except for small area of 64 acres, about which there is uncertainty of title.

(c) A total sum of about Rs. 1,69,460 has so far been paid as rental for the land and

compensation for resettlement. Details of amount paid to each family are not readily available.

(d) Does not arise.

Losses due to Defective Printing of Census Forms

*1521. **SHRI C. P. SHAILANI :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in the past, the printing job of census forms worth lakhs of rupees was done in the Government of India Press, Aligarh and supplied to various census offices ;

(b) whether all those forms were found defective and spoiled and returned to the said Press by Census Offices of Rajasthan, Jaipur, Lucknow, Delhi, Punjab and others ;

(c) if so, the loss involved in this case ; and

(d) the persons responsible therefor, and the action taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir. 15 crores of Hindi version of Individual Slips were printed in the Aligarh Press. These slips were made into pads of 100 each.

(b) No, Sir. Out of 15,74,496 pads supplied by the Press to different Census Offices, some pads were returned for rectification of defects in cutting and stitching. All the pads except 25,000 were re-supplied to the Census Offices after rectification.

(c) The 25,000 pads which were beyond rectification, are covered by the normally admissible spoilage allowance both in printing and binding.

(d) The matter is being looked into in detail.

Eradication of Diphtheria and Whooping Cough

*1522. **SHRIMATI JEYALAKSHMI :** Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :